

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:372

ANSWERED ON:02.05.2012

MOBILE NUMBER PORTABILITY

Sugavanam Shri E.G.;Viswanathan Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of mobile subscribers who requested for porting out and porting in under Mobile Number Portability (MNP) so far, operator-wise;
- (b) whether some private cellular operators are not fully complying with the Mobile Number Portability scheme and keeping the requests of the subscribers pending;
- (c) if so, the details of complaints received in this regard along with the number of rejected/pending requests under MNP, operator-wise;
- (d) the reasons for pendency and the action taken/being taken by the Government against the defaulting operators and penalties imposed on them, operator-wise;
- (e) the time frame fixed by the Government for completing the MNP process; and
- (f) the steps being taken to ensure easy and convenient number portability for mobile consumers within the stipulated time-frame?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (f) A Statement is laid on the Table of the House.